

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.060/00161/2019**

**Chandigarh, this the 22<sup>nd</sup> day of February, 2019**

**...  
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

**...**

Gautam Dev Sharma son of Sh. D.K. Sharma, aged 61 years, resident of H. No. 663, Urban Estate, Sector 13, Kurukshetra – 13618-Group C

**Applicant**

**(Present: Mr. Gopal Sharma, Advocate)**

**Versus**

1. Union of India through the Secretary, Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi -110001.
2. Director General, All India Radio (Prasar Bharti), Parliament Street, New Delhi – 110001.
3. Station Director/Head of Office, All India Radio (Prasar Bharti), Sector 10, Kurukshetra – 136118.

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**Respondents**

**(Present: Mr. Sanjay Goyal, Advocate)**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. At the very outset, learned counsel submitted that before approaching this Court, the applicant had served a legal notice dated 04.10.2018 (Annexure A-8) upon the respondents to redress his grievance, as raised in the present O.A., but the same has not been answered till date. He made a statement that the applicant would be satisfied if a direction is issued to the respondents to consider and decide legal notice.
2. Issue notice.

3. At this stage, Mr. Sanjay Goyal, Advocate, appears and accepts notice on their behalf. He submitted that the respondents may be granted two months time to do the needful.

4. In the wake of above, we dispose of the O.A., in limine, with a direction to the respondents to consider and decide the indicated legal notice (Annexure A-8) by passing a reasoned and speaking order, in accordance with law, within a period of one month from the date of receipt of a copy of this order. A copy of this order be communicated to the applicant.

5. It is made clear that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 22.02 .2019**

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